

**ORISSA HIGH COURT****FILING REPORT AS ON :07/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0007552/2023	CHANDRAKANTA SAMAL VS STATE OF ODISHA	KURESH PRASAD DASH VS	MANCHESWAR P.S. /194 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000559/2023
2	BLAPL/0007553/2023	DAITARI SISA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /392 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000112/2022
3	BLAPL/0007554/2023	TULU KHOSALA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /61 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000231/2023
4	BLAPL/0007555/2023	SUNA MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /42 /2022 ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur ) ST/0000046/2022
5	BLAPL/0007556/2023	MOTILAL JONKO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /74 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000391/2023
6	BLAPL/0007557/2023	SK. RAJA @ RAJU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KANDARPUR /110 /2021 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) Spl/0000013/2021
7	BLAPL/0007558/2023	MANORANJAN ROUT VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /72 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000027/2021
8	BLAPL/0007559/2023	SARAT JAGDEEP DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BARIPADA TOWN /1056 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000164/2022
9	BLAPL/0007560/2023	JUNESH LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /18 /2020 ( ) //
10	BLAPL/0007561/2023	SUNIL NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ATHAMALLIK /135 /2023 SPECIAL JUDGE (POCSO), ANGUL(Anugul ) Spl/0000049/2023
11	BLAPL/0007562/2023	SANJAY KUMAR SAHU VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHANTAPADA /57 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000165/2023

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12	BLAPL/0007563/2023	SUKU KHEMUNDU@SUKUDEV KHEMUNDU VS STATE OF ODISHA	MANORANJAN PADHY VS	//0 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000080/2021
13	BLAPL/0007564/2023	PAGAL SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /228 /2006 () //
14	BLAPL/0007565/2023	KASTU BEHERA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	REAMAL /44 /2023 () //
15	BLAPL/0007566/2023	BHABANI RAY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	//0 () //
16	BLAPL/0007567/2023	GAGUR MADHI VS STATE OF ODISHA	AMIT BISWAL VS	MATHILI /274 /2022 () //
17	BLAPL/0007568/2023	R.GOUTAM VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	PADMAPUR /144 /2022 () //
18	BLAPL/0007569/2023	ROHIT SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /34 /2009 () //
19	BLAPL/0007570/2023	HARIRAM HARIJAN VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /204 /2023 () //
20	BLAPL/0007571/2023	JAKAB MAJHI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BADAGADA /196 /2019 () //
21	BLAPL/0007572/2023	NIRANJAN PATRA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /312 /2018 () //
22	BLAPL/0007573/2023	ANKIT KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /200 /2022 () //
23	BLAPL/0007574/2023	MAHENDRA KUMAR	SARADA PRASAD DASH	TELKOI /112 /2023

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		VS	VS	()
24	BLAPL/0007575/2023	STATE OF ODISHA TABATIYA BADTIYA	SIDHARTH PARIDA	// BADAGODA P.S. /322 /2023
		VS	VS	()
25	BLAPL/0007576/2023	STATE OF ODISHA VENKAT RAO	DIPTIREKHA NANDA	// SONEPUR /41 /2018
		VS	VS	()
26	BLAPL/0007577/2023	STATE OF ODISHA A.ESWARAN	DIPTI RANJAN BHOKTA	// PADMAPUR /144 /2022
		VS	VS	()
27	BLAPL/0007578/2023	STATE OF ODISHA OMI SINGH@OMI CHAND	DUSHMANTA SAHOO	// R.UDAYAGIRI /104 /2021
		VS	VS	()
28	BLAPL/0007579/2023	STATE OF ODISHA SARAT KUMAR GOUDA@BULU	BIBHUTI RANJAN MOHANTY	// MUNIGUDA /138 /2022
		VS	VS	()
29	BLAPL/0007580/2023	STATE OF ODISHA ANJAN BESAN	SANJAY MAJHI	// BHASMA /261 /2022
		VS	VS	()
30	BLAPL/0007581/2023	STATE OF ODISHA SABITRI NAIK	BIBHUTI KESHARI BISWAL	// NARASINGHPUR /33 /2023
		VS	VS	()
31	BLAPL/0007582/2023	STATE OF ODISHA BAPI BHATTA	SANJIT MISHRA	// DELANGA /50 /2023
		VS	VS	()
32	BLAPL/0007583/2023	STATE OF ODISHA DEBARAJ SABAR	SURYAKANTA DWIBEDI	// BELPARA /52 /2023
		VS	VS	()
33	BLAPL/0007584/2023	STATE OF ODISHA DEBARAJ SABAR	SURYAKANTA DWIBEDI	// BELPARA /51 /2023
		VS	VS	()
34	BLAPL/0007585/2023	STATE OF ODISHA KANHU CHARAN NAYAK	BIBHUTI RANJAN MOHANTY	// PATKURA /280 /2023
		VS	VS	()

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35	BLAPL/0007586/2023	STATE OF ODISHA MD. MUSTAKIM RAZA VS	SOUMYA RANJAN MOHANTY VS	// EOW,BHUBANESWAR /16 /2023 ()
36	BLAPL/0007587/2023	STATE OF ODISHA KAILASH DEHURY VS	DURLLABHA RANJAN MISHRA VS	// THAKURGARH /155 /2023 ()
37	BLAPL/0007588/2023	STATE OF ODISHA SHAIKH ROHIT VS	DUSHMANTA SAHOO VS	// NCB BHUBANESWAR /6 /2022 ()
38	BLAPL/0007589/2023	UNION OF INDIA ROHIT NAYAK VS	SOUMYA RANJAN DAS VS	// SECTOR-7 /57 /2023 ()
39	BLAPL/0007590/2023	STATE OF ODISHA SAROJ KUMAR MOHANTY@SIPU VS	BHARATI DASH VS	// PURI SADAR /323 /2020 ()
40	BLAPL/0007591/2023	STATE OF ODISHA FURKAN ALLI MOLLA VS	CHEERA RANJAN SATAPATHY VS	// MADHUPATNA /177 /2023 ()
41	BLAPL/0007592/2023	STATE OF ODISHA MANOJ KUMAR SAHOO VS	PRANAB KUMAR DAS VS	// PAHALA /134 /2023 ()
42	BLAPL/0007593/2023	STATE OF ODISHA BHAGABAN PRADHAN VS	LAXMI CHARAN BEHERA VS	// KHALLIKOTE /448 /2023 ()
43	BLAPL/0007594/2023	STATE OF ODISHA SRIDHAR PATTANAIK VS	CHHABI BEHERA VS	// BADAGODA P.S. /338 /2023 ()
44	BLAPL/0007595/2023	STATE OF ODISHA RAGHUNATH GOUDA VS	SABYASACHI MISHRA VS	// MATHILI /26 /2021 ()
45	BLAPL/0007596/2023	STATE OF ODISHA SANTOSH PATEL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// TARBHA /62 /2023 () //

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46	BLAPL/0007597/2023	AKASH SANA @ SUBHENDU SANA @ SUBHENDU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /12 /2022 () //
47	BLAPL/0007598/2023	JAY DEY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JATNI P.S. /663 /2021 () //
48	BLAPL/0007599/2023	RAJESH KUMAR PRUSTY @ RAJESH PRUSTY VS STATE OF ODISHA	AKASH BHUYAN VS	BADAGADA /8 /2023 () //
49	BLAPL/0007600/2023	BUDHA@INDRAJEET DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /270 /2022 () //
50	BLAPL/0007601/2023	JAHANGIR SK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /253 /2021 () //
51	BLAPL/0007602/2023	MILU@BALARAM SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /306 /2022 () //
52	BLAPL/0007603/2023	JAYA @ JAYADEBA BARIKA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BEGUNIAPADA /243 /2023 () //
53	BLAPL/0007604/2023	DHANA BISOI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	B.SINGHPUR /121 /2021 () //
54	BLAPL/0007605/2023	SASHI SEKHAR SINGH VS STATE OF ODISHA	GIRISH GOPAL MOHAPATRA VS	SEMILLIGUDA /54 /2021 () //
55	BLAPL/0007606/2023	IMRAN SHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PIPLI /285 /2022 () //
56	BLAPL/0007607/2023	PRAKASH BALABANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /18 /2023 () //
57	BLAPL/0007608/2023	CHANDAN KUMAR YADAV	PRASANTA KUMAR NANDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007609/2023	RISHU KUMAR	SOUGAT DASH	RAJGANGPUR /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007610/2023	RABI NAIK	JYOTIRMAYA SAHOO	K.NUAGAON /210 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007611/2023	JASOBANTA BAITHARU@METAKANI	SATYA NARAYAN MISHRA 4	SINAPALI /55 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007612/2023	SANJAY KUMAR	ANANTA NARAYAN PATTANAYAK	JEYPORE SADAR /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007613/2023	GETHAL @ DILLIP ROHIDAS	DURGA PRASANNA MISHRA	BANHARPALI /267 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000465/2023	JAGANNATH INSTITUTE OF ENGINEERING AND TECHNOLOGY	<del>GNORLOOCHANTRAK</del>	//
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000466/2023	CENTRAL UNIVERSITY OF ODISHA, KORAPUT	SARBESWAR BEHERA	//
		VS	VS	()
		SUSHANTA KUMAR		//
65	CMAPL/0000467/2023	NABAKRUSHNA MISHRA	ADV.	//
		VS	VS	()
		DEBABRATA PATTANAIK		//
66	CMAPL/0000468/2023	MANORAMA MAHARANA	ADV.	//
		VS	VS	()
		RAJENDRA K.PANIGRAHI		//
67	CMAPL/0000469/2023	MANORANJAN KAR	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMP/0000746/2023	TRUPTIRANI MISHRA	HRUDANANDA MOHAPATRA	//
		VS	VS	()

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69	CMP/0000747/2023	RADHAMANI PANDA BIPIN BIHARI BISWAL VS	DR.NIRANJAN SWAIN VS	// // ()
70	CMP/0000748/2023	PRAFULLA KUMAR DAS PRADHAN SPICES INDIA PVT. LTD., MAYURBHANJ	DWARIKA PRASAD MOHANTY VS	// // ()
71	CMP/0000749/2023	NEW INDIA ASSURANCE COMPANY LTD., BARIPADA BRANCH PRAFULLA KUMAR BAG VS	ANAM CHARAN PANDA VS	// // ()
72	CMP/0000750/2023	PRASANTA KUMAR BAG TOIKA RELI VS	PRASANNA KUMAR MISHRA VS	// // ()
73	CMP/0000751/2023	PRAKASH TOIKA BUDHIBAMAN BEHERA VS	RAGHUNATH DAS MOHAPATRA VS	// // ()
74	CONTC/0004495/2023	BHIKARI BEHERA RAMA DEI VS	ADV VS	// // ()
75	CONTC/0004496/2023	KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK ANJALI PANDA VS	ADV. VS	// // ()
76	CONTC/0004497/2023	RANJAN KUMAR BEHERA, MANAGER, HRD AT HEAD OMC LTD., KEONJHAR ANADI CHARAN RAYSAMANTA VS	ADV VS	// // ()
77	CONTC/0004498/2023	NIRANJAN SAHOO, TAHASILDAR, RASULPUR PRAVAT KUMAR SING VS	PRAKASH KUMAR MISHRA VS	// // ()
78	CONTC/0004499/2023	NABIN CHANDRA SINGH, EXECUTIVE ENGINEER, PUBLIC HEALTH DIVISION, BARIPADA PURNA CHANDRA PATEL VS	ADV VS	// // ()
79	CONTC/0004500/2023	KADAMBINI MISHIR, BLOCK EDUCATION OFFICER, SUBDEGA BIJAY KUMAR PANDA VS	ADV. VS	// // ()
		ASWATHY S, IAS		//

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80	CONTC/0004501/2023	SANJUKTA PATTNAIK VS KADAMBINI MISHIR, BLOCK EDUCATION OFFICER, SUBDEGA	ADV VS	// 0 //
81	CONTC/0004502/2023	KIRAN KUMAR GIRI VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
82	CONTC/0004503/2023	BRAJENDRA KUMAR PADHI VS ASWATHI S, IAS	ADV. VS	// 0 //
83	CONTC/0004504/2023	SAMAPIKA ROUT VS AMRIT RITURAJ, I.A.S.	ADV. VS	// 0 //
84	CONTC/0004505/2023	GIRIDHARI B.ED. COLLEGE (SE), KENDRAPARA VS NIRANJAN BEHERA, O.A.S.	ADV VS	// 0 //
85	CONTC/0004506/2023	BHARAT NAIK VS DR. JNANINDRANATH BEHERA, SUPDT. SVPPGIP, (SISHU BHAWAN), CUTTACK	ADV VS	// 0 //
86	CONTC/0004507/2023	PUJASHREE SAMAL VS DEORANJAN KUMAR SINGH, I.A.S.	GOPAL SINHA VS	// 0 //
87	CONTC/0004508/2023	RAMA CHANDRA JENA VS DR. HIMANSHU BHUSAN PANDA, IOFS, SPL. SECY. TO GOVT., GENERAL ADMINISTRATION DEPT., BBSR	JAGAMOHAN PATTANAIAK VS	// 0 //
88	CONTC/0004509/2023	AJAY KUMAR DASH VS ASWATHY S., IAS	ADV. VS	// 0 //
89	CONTC/0004510/2023	ASHOK KUMAR NAYAK VS ASWATHYS., IAS	ADV. VS	// 0 //
90	CONTC/0004511/2023	DHIRENDRA MISHRA VS ASWATHY S., IAS	ADV. VS	// 0 //
91	CONTC/0004512/2023	GYANA RANJAN SWAIN	ADV.	//



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		VS	VS	0
92	CONTC/0004513/2023	RAJ KUMAR SHARMA, IAS SHIBASISH BEHERA	ADV.	//
		VS	VS	0
93	CONTC/0004514/2023	ANJUM HOPRA, IAS DILIP KUMAR PATNAIK	ADV.	//
		VS	VS	0
94	CONTC/0004515/2023	MANAS RANJAN ACHARYA, EX AGM SBI MAIN BRANCH, BBSR BISWAJIT PANDA	ADV.	//
		VS	VS	0
95	CONTC/0004516/2023	DR. SATYAJIT MOHANTY, CHAIRMAN, O.P.S.C. PRABIR KUMAR BRAHMA	ADV.	//
		VS	VS	0
96	CONTC/0004517/2023	SANJAY KUMAR SINGH, IAS PUNDARIKASHYA BISWAL	ADV.	//
		VS	VS	0
97	CONTC/0004518/2023	SUBHADIPTA MOHANTY, TAHASILDAR, JUNAGARH, KALAHANDI JAYASHREE MOHANTY	ADV.	//
		VS	VS	0
98	CONTC/0004519/2023	SATYA RANJAN SAHOO, DIRECTOR, SECY. EDU., HEADS OF DEPT. BUILDINGS, BBSR SUKANTILATA NAYAK	ADV.	//
		VS	VS	0
99	CONTC/0004520/2023	SATYA RANJAN SAHOO, DIRECTOR, SECY. EDU., HEADS OF DEPT. BUILDINGS, BBSR UMAMANI MOHANTY	ADV.	//
		VS	VS	0
100	CONTC/0004521/2023	SATYA RANJAN SAHOO, DIRECTOR, SECY. EDU., HEADS OF DEPT. BUILDINGS, BBSR RAMESH CHANDRA SAHOO	ADV.	//
		VS	VS	0
101	CONTC/0004522/2023	ASWATHY S, IAS SANTOSH KUMAR MISHRA	DHANESWAR BEHERA	//
		VS	VS	0
		MS.ASWATHY S.,IAS		//
102	CONTC/0004523/2023	SAMBHUNATH MAHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0

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103	CONTC/0004524/2023	ASWATHY S., IAS SARAT KUMAR BEHERA VS	DHANESWAR BEHERA VS	// // 0
104	CONTC/0004525/2023	MS.ASWATHY S.,IAS BANA BIHARI MOHANTY VS	DHANESWAR BEHERA VS	// // 0
105	CONTC/0004526/2023	ASWATHY S., IAS GYANARANJAN PATI VS	DHANESWAR BEHERA VS	// // 0
106	CONTC/0004527/2023	MS.ASWATHY S.,IAS MANOJ KUMAR SWAIN VS	DHANESWAR BEHERA VS	// // 0
107	CONTC/0004528/2023	ASWATHY S., IAS MUKTI DAS VS	SANJIB KUMAR SAHU VS	// // 0
108	CONTC/0004529/2023	VIJAY AMRUTA KULANGE, IAS PRAKASH MOHANTY VS	SANJIB KUMAR SAHU VS	// // 0
109	CONTC/0004530/2023	VIJAY AMRUTA KULANGE, IAS KALANDI CHARAN SAHOO VS	SANJIB KUMAR SAHU VS	// // 0
110	CONTC/0004531/2023	VIJAY AMRUTA KULANGE, IAS PANKAJ CHARAN OJHA VS	SANJIB KUMAR SAHU VS	// // 0
111	CONTC/0004532/2023	VIJAY AMRUTA KULANGE, IAS BHASKAR SAHU VS	SANJIB KUMAR SAHU VS	// // 0
112	CONTC/0004533/2023	VIJAY AMRUTA KULANGE, IAS SK. RAJA VS	SANJIB KUMAR SAHU VS	// // 0
113	CONTC/0004534/2023	VIJAY AMRUTA KULANGE, IAS MANOJ SWAIN VS	SANJIB KUMAR SAHU VS	// // 0
		VIJAY AMRUTA KULANGE, IAS		//

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114	CONTC/0004535/2023	SHASHIBHUSAN SINGH VS VIJAY AMRUTA KULANGE, IAS	SANJIB KUMAR SAHU VS	// 0 //
115	CONTC/0004536/2023	MANOJ DAS VS VIJAY AMRUTA KULANGE, IAS	SANJIB KUMAR SAHU VS	// 0 //
116	CONTC/0004537/2023	RAJ KISHORE SWAIN VS VIJAY AMRUTA KULANGE, IAS	SANJIB KUMAR SAHU VS	// 0 //
117	CONTC/0004538/2023	MITHUN DAS VS VIJAY AMRUTA KULANGE, IAS	SANJIB KUMAR SAHU VS	// 0 //
118	CONTC/0004539/2023	RAJESH NAYAK VS VIJAY AMRUTA KULANGE, IAS	SANJIB KUMAR SAHU VS	// 0 //
119	CONTC/0004540/2023	SANTOSH KUMAR DAS VS SUSHANTA KUMAR DASH, I.A.S.	ADV. VS	// 0 //
120	CONTC/0004541/2023	PANDIT KUMAR BISIMAJHI VS ASHISH ISHWAR PATIL, I.A.S.	ADV . VS	// 0 //
121	CONTC/0004542/2023	SATYABRATA SAHOO VS JYOTI RANJAN MISHRA, O.A.S.	ADV. VS	// 0 //
122	CONTC/0004543/2023	RANJAN KUMAR GIRI VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0 //
123	CONTC/0004544/2023	NARENDRA KUMAR SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
124	CONTC/0004545/2023	ASHOK KUMAR SAHOO VS ASWATHI S, IAS	ADV. VS	// 0 //
125	CONTC/0004546/2023	NARENDRA PRASAD SATAPATHY	ADV.	//

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		VS	VS	0
		ASWATHI S, IAS		//
126	CONTC/0004547/2023	KALYANI ACHARYA	ASWATHI S, I.A.S.	//
		VS	VS	0
		STATE OF ODISHA		//
127	CONTC/0004548/2023	ANANTA CHARAN GHADEI	ADV.	//
		VS	VS	0
		ASWATHI S, IAS		//
128	CONTC/0004549/2023	PRASANNA KUMAR RATH	adv.	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
129	CONTC/0004550/2023	KISHORE KUMAR MOHARANA	ADV.	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
130	CONTC/0004551/2023	KABITANJALI SISUGOSWAMI	ADV.	//
		VS	VS	0
		DILIP ROUTRAI, IAS		//
131	CONTC/0004552/2023	NIGAM MOHANTY	ADV.	//
		VS	VS	0
		NIKHIL PAVAN KALYAN, IAS		//
132	CONTC/0004553/2023	SALITA PATRA	ADV.	//
		VS	VS	0
		RANJAN KUMAR DAS, IAS		//
133	CONTC/0004554/2023	JUGAL KISHORE PRADHAN	ADV.	//
		VS	VS	0
		ASWATHI S, IAS		//
134	CONTC/0004555/2023	KANTHAMANI BISWAL	ADV.	//
		VS	VS	0
		RANJAN KUMAR DAS, IAS		//
135	CONTC/0004556/2023	BASUDEV ROY	ADV.	//
		VS	VS	0
		ASWATHY S, IAS		//
136	CONTC/0004557/2023	DURLLAVA CHANDRA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004558/2023	ASHISH THAKARE, IAS HARISH CHANDRA PATEL VS	ADV. VS	// // ()
138	CONTC/0004559/2023	NARAHARI SETHI, DIRECTO9R, HIGHER EDUCATION DEPT., ODISHA, BBSR. SUKUMAR DAS VS	ADV. VS	// // ()
139	CONTC/0004560/2023	DEBIDUTTA BISWAL, IAS RABINDRA NAYAK VS	SATYABRATA MOHANTY VS	// // ()
140	CONTC/0004561/2023	RAJKUMAR SHARMA, ADDL CHIEF SECY., CUM PRINCIPAL SECY., HEALTH AND FAMILY WELFARE DEPT., BBSR RATNAKAR SAHOO VS	ADV. VS	// // ()
141	CONTC/0004562/2023	ANU GARG, I.A.S. BALABHA NAIK VS	ADV. VS	// // ()
142	CONTC/0004563/2023	ANU GART, I.A.S. KEDARNATH SAHOO VS	ADV VS	// // ()
143	CONTC/0004564/2023	DHANESWAR MALLICK, SECY. TO GOVT. OF ODISHA, LAW DEPT. SUSIL KUMAR BEHERA VS	ADV. VS	// // ()
144	CRLA/0000733/2023	ANU GARG, I.A.S. BIKASH BARIK VS	ARJEET MISHRA VS	// JAJPUR ROAD /267 /2023 ADDL SESSIONS JUDGE CUM SPL JUDGE, JAJPUR ROAD(Jajapur )
145	CRLA/0000734/2023	STATE OF ODISHA MEGHARAJ BEHERA@MEGHA BEHERA VS	JYOTIRMAYA SAHOO VS	Spl/0000033/2023 BADABAZAR /199 /2023 ()
146	CRLA/0000735/2023	STATE OF ODISHA BAPI @ BIKASH CHANDRA MOHAPATRA VS	PRASANTA KUMAR SATAPATHY VS	// BADSAHI /319 /2022 ()
147	CRLA/0000736/2023	STATE OF ODISHA BAIDHARA HANSDAH VS	SWARUP KUMAR PATNAIK VS	// MURUDA /70 /2018 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000737/2023	MAHESWAR TANDIA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SAMBALPUR VIGILANCE /2 /2010 () //
149	CRLA/0000738/2023	DIPISHREE DEEPIKA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BANARAPAL /256 /2022 () //
150	CRLMA/0000230/2023	RASHMITA PALAI VS MAMATA SWAIN	BRAHMANANDA DAS VS	/ /0 () //
151	CRLMC/0002921/2023	RANJU PADHIALI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADABAZAR /358 /2022 () //
152	CRLMC/0002922/2023	BULA @ JAYAKRUSHNA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /51 /2023 () //
153	CRLMC/0002923/2023	RABINDRA KUMAR SAHOO VS VIKASH SAHOO	SANJEEV UDGATA VS	/ /0 () //
154	CRLMC/0002924/2023	SUDHAKAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /24 /2022 () //
155	CRLMC/0002925/2023	SUSHIL BARIK @ KHATUA @ SUSHIL KUMAR KHATUA VS STATE OF ODISHA	BIBHUTI SATPATHY VS	/ /0 () //
156	CRLMC/0002926/2023	DILLIP KUMAR DASH VS STATE OF ODISHA	ABHAS MOHANTY VS	NAYAGARH /85 /2017 () //
157	CRLMC/0002927/2023	BHOBANI PARIMANIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHALLIKOTE /242 /2020 () //
158	CRLMC/0002928/2023	JAYARAM KHUNTIA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	KHALLIKOTE /86 /2007 () //
159	CRLMC/0002929/2023	RAMSARAN PANDA	MANOJ KUMAR MALLICK	KHANDAGIRI P.S. /193 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0002930/2023	ARUN KUMAR PARHI	BASANTA KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0002931/2023	ANKITA MISHRA	KALINGA KESHARI MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0002932/2023	PRAKASH CHANDRA ROUSTRAY	SANJIB KUMAR BHANJADEO	KHURDA SADAR /219 /2022
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0002933/2023	ROHIT JAGAT	SATYA NARAYAN MISHRA 4	BODEN /5 /2015
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0002934/2023	BABITA @ BABI BANCHHOR @ BANDICHHOR	BHOJARAJ SETH	KHARIAR /407 /2021
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001330/2023	MALAYA RANJAN DASH	MANAS RANJAN BADAJENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001331/2023	PRABASINI ROUT	MANAS RANJAN BADAJENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001332/2023	SATYA NARAYAN PATRA	PRAMOD CHANDRA SEJPADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0001333/2023	GANESWAR MISHRA	TUSAR KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMP/0001334/2023	SUJATA PRADEEP KUMAR SAHU @ SUJATA SAHU	SATRUGHNA DASH (A)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0001335/2023	SANTOSH KUMAR JENA	SANGRAM KESHARI ROUT	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0001336/2023	STATE OF ODISHA BAHADA MURMU VS	AJIT KUMAR HOTA VS	// /0 ()
172	CRLMP/0001337/2023	STATE OF ODISHA HARIKRUSHNA BEHERA VS	TAPAS KUMAR ACHARYA AND ASSOCIATES VS	// /0 ()
173	CRLMP/0001338/2023	STATE OF ODISHA UMAKANTA ROUT VS	MONIKA SAMAL VS	// /0 ()
174	CRLMP/0001339/2023	STATE OF ODISHA SATRUGHNA NATH MISHRA VS	PRAVASH CH JENA VS	// /0 ()
175	CRLMP/0001340/2023	STATE OF ODISHA SUBHADRA ROUT VS	MONIKA SAMAL VS	// /0 ()
176	CRLREV/0000348/2023	STATE OF ODISHA KUNU @ BIBHU PRASAD SAHOO VS	DEEPAK KU SAHOO VS	// BARAMBA /175 /2020 ()
177	CRLREV/0000349/2023	STATE OF ODISHA CHHAYAKANTA NANDA VS	PRIYA RANJAN MISHRA VS	// AGARAPADA /116 /2023 ()
178	CRLREV/0000350/2023	STATE OF ODISHA SAILESH PATEL VS	BIBHU PRASAD MOHANTY VS	// /0 ()
179	CRLREV/0000351/2023	MOUSUMEE NAIK SURESH CHANDRA ROUT VS	PRONOY MOHANTY VS	// /0 ()
180	FAO/0000295/2023	GITARANI MOHANTY RASHMIREKHA TIKMANI VS	DEEPALI MAHAPATRA VS	// /0 ()
181	FAO/0000296/2023	UNION OF INDIA THE MANAGER LEGAL, M/S. SRIRAM G.I.CO. LTD. VS	G.P DUTTA VS	// /0 ()
		RAMA CHANDRA PANDA		//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	FAO/0000297/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.C. LTD. VS HEMANT KUMAR MOHANTY	G.P. DUTTA VS G.P. DUTTA	// 0 //
183	FAO/0000298/2023	THE MANAGER LEGAL, M/S. SRIRAM G.I.CO. LTD. VS ARUN CHANDRA BEHERA	G.P. DUTTA VS G.P. DUTTA	// 0 //
184	MACA/0000664/2023	SIDDHARTHA MISHRA VS PRATAP KUMAR SAHOO	BISHNU BRATA SINGH VS BISHNU BRATA SINGH	// 0 //
185	MACA/0000665/2023	LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED VS NABIN CHANDRA SAHU	RANJEET KUMAR MISHRA VS RANJEET KUMAR MISHRA	// 0 //
186	MACA/0000666/2023	TAPAN KUMAR NAYAK VS MAHABIR SA	PABITRA KUMAR NAYAK VS PABITRA KUMAR NAYAK	// 0 //
187	MATA/0000210/2023	ANULEKHA PRIYADARSHINI NATH VS SUBRAT NAHAK	BHABANI SHANKAR DASPARIDA VS BHABANI SHANKAR DASPARIDA	// 0 //
188	MATA/0000211/2023	NAGARJUNA BEHERA VS PRITI PRIYADARSHINI SAHOO	ARUN KUMAR DAS (1) VS ARUN KUMAR DAS (1)	// 0 //
189	RPFAM/0000206/2023	SUBHASHIS DASH VS PRAGYAN PARAMITA SAR	BIBUDHENDRA KUMAR RATH VS BIBUDHENDRA KUMAR RATH	// 0 //
190	RSA/0000283/2023	CHIRANJIBI DAS VS RADHA MADHAB MOHAPATRA	BABAJI CHARAN JENA VS BABAJI CHARAN JENA	// 0 //
191	RSA/0000284/2023	ASHOK KUMAR SAHU VS SUKANTI SAHU	SANGITA MOHANTY VS SANGITA MOHANTY	// 0 //
192	RSA/0000285/2023	ASHOK KUMAR SAHU VS SUKANTI SAHU	SANGITA MOHANTY VS SANGITA MOHANTY	// 0 //
193	RSA/0000286/2023	SARASWATI SAHOO	NIRANJAN PRASAD PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	RSA/0000287/2023	RAMA SAHOO ANANDA NAIK	JIBAN RANJAN DASH	//
		VS	VS	0
195	RVWPET/0000292/2023	DASARATHI NAIK STATE OF ODISHA	MANOJ KU KHUNTIA,A.G.A	//
		VS	VS	0
196	RVWPET/0000293/2023	MAHESWAR ROUT STATE OF ODISHA	MANOJ KU. KHUNTIA,A.G.A	//
		VS	VS	0
197	RVWPET/0000294/2023	M. DANDAPANI RAO GM, MCL, JAGANNATH AREA	ADV.	//
		VS	VS	0
198	WA/0001485/2023	COLLECTOR AND DM, ANGUL STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
199	WA/0001486/2023	NIRANJAN PATTANAIAK STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
200	WA/0001487/2023	BIDYUT PRAVA DEBI SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION	SUNILPARAJ BHARADWAJ, A.S.C.	//
		VS	VS	0
201	WA/0001488/2023	SASMITA PRADHAN THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA	PRANJAN KUMAR DAS, A.S.C.	//
		VS	VS	0
202	WA/0001489/2023	DIPTIMAYEE PRADHAN STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
203	WA/0001490/2023	ANKIT BAL STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
204	WA/0001491/2023	SUDHANSU SEKHAR BARAL STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0

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205	WA/0001492/2023	SEKHAR KUMAR GHADAI STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
206	WA/0001493/2023	SATYANARAYAN SAHU STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // 0
207	WA/0001494/2023	GANAPATI PRADHAN STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // 0
208	WA/0001495/2023	BASANTI DAS STATE OF ODISHA VS	TAPAS KUMAR PRAHARAJ, S.C. VS	// // 0
209	WA/0001496/2023	DHIRENDRA TRIPATHY STATE OF ODISHA VS	TAPAS KUMAR PRAHARAJ,S.C VS	// // 0
210	WA/0001497/2023	PRAFULLA KUMAR OJHA STATE OF ODISHA VS	TAPAS KUMAR PRAHARAJ, S.C. VS	// // 0
211	WA/0001498/2023	GOBARDHAN SWAIN STATE OF ODISHA VS	MANOJA KU. KHUNTIA,A.G.A VS	// // 0
212	WA/0001499/2023	CHINMAYA KUMAR DAS STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
213	WA/0001500/2023	BIKASH KUMAR MOHANTY STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0
214	WP(C)/0021259/2023	PRADEEP KUMAR DEHURY MAHESWAR SETHY VS	BADRINARAYAN PANDA VS	// // 0
215	WP(C)/0021260/2023	COLLECTOR, JAJPUR DR. B.LAXMIKANT SAHOO VS	RAMA KRISHNA BISOI VS	// // 0
		STATE OF ODISHA		//

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216	WP(C)/0021261/2023	DAYANIDHI RATH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
217	WP(C)/0021262/2023	NAMITA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
218	WP(C)/0021263/2023	NIRANJAN PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
219	WP(C)/0021264/2023	ABHI GOUDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
220	WP(C)/0021265/2023	KAPILESWAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	WP(C)/0021266/2023	BISHNU PRIYA ADHIKARI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
222	WP(C)/0021267/2023	PRASANNA KUMAR BARIK VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
223	WP(C)/0021268/2023	MANOJ KUMAR PANDA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
224	WP(C)/0021269/2023	BUDHIA JENA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
225	WP(C)/0021270/2023	M/S. AGRAVANSI STEELS PVT. LTD. SUNDARGARH VS COMMNR. OF CT AND GST, CUTTACK	MANOJ KUMAR AGARWAL VS	// 0 //
226	WP(C)/0021271/2023	BHAIRAB CHANDRA MOHANTA VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
227	WP(C)/0021272/2023	AJAY CHANDRA SAMAL	BHABARANJAN KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0021273/2023	THE SECY., MINISTRY OF PETROLEUM NATURAL GAS, NEW DELHI AKSHYA CHANDRA PARIDA	VS PRAKASH KUMAR MISHRA	// //
		VS	VS	0
229	WP(C)/0021274/2023	UNION OF INDIA SUNIL KUMAR TANTI	VS BRAJA KISHORE SAHOO	// //
		VS	VS	0
230	WP(C)/0021275/2023	M/S FERRO ALLOYS CORP. LTD., BBSR GUNANIDHI BHARTIA	VS DHANANJAYA NAYAK	// //
		VS	VS	0
231	WP(C)/0021276/2023	GOVT. OF ODISHA PRADEEP KUMAR JENA	VS MAHESWAR MOHANTY	// //
		VS	VS	0
232	WP(C)/0021277/2023	STATE OF ODISHA PRAVAKAR PATRA	VS SURENDRA KUMAR SAHOO	// //
		VS	VS	0
233	WP(C)/0021278/2023	STATE OF ODISHA JAMINI DEI @ JAMINI BEHERA	VS MAHESWAR MOHANTY	// //
		VS	VS	0
234	WP(C)/0021279/2023	STATE OF ODISHA KAMALAKANTA MOHANTA	VS SARADA PRASAD DASH	// //
		VS	VS	0
235	WP(C)/0021280/2023	STATE OF ODISHA CHANCHALA BEHERA	VS MAHESWAR MOHANTY	// //
		VS	VS	0
236	WP(C)/0021281/2023	STATE OF ODISHA ALOK KUMAR JENA	VS SUBASH CHANDRA PUSPALAKA	// //
		VS	VS	0
237	WP(C)/0021282/2023	STATE OF ODISHA SUJATA SADANGI	VS SOMADARSAN MOHANTY	// //
		VS	VS	0
238	WP(C)/0021283/2023	STATE OF ODISHA PRAJNYDIPTA DAS	VS SUBASH CHANDRA PUSPALAKA	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0021284/2023	STATE OF ODISHA URMILA NAIK VS	SURESH KUMAR JENA VS	// // ()
240	WP(C)/0021285/2023	STATE OF ODISHA MD. ASIQ VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
241	WP(C)/0021286/2023	STATE OF ODISHA PUSHPA KUMARI VS	SIDHARTH PRASAD DAS VS	// // ()
242	WP(C)/0021287/2023	STATE OF ODISHA VEDANTA LTD., BBSR VS	PRASHANTA KUMAR NAYAK VS	// // ()
243	WP(C)/0021288/2023	UNION OF INDIA M/S MAHESWAR NAHAK VS	M/S.PRATYASISH MOHANTY, S.GUMANSINGH, J.MOHANTY UMESH CHANDRA BEHURA VS	// // ()
244	WP(C)/0021289/2023	JOINT COMMNR. OF SALES TAX APPEAL TERRITORIAL RANGE, GANJAM BIBHUTI BHUSAN NAYAK VS	DIBYASHREE RAY VS	// // ()
245	WP(C)/0021290/2023	PRINCIPAL ACCOUNTANT GENERAL A AND E, ODISHA DR. HAREKRUSHNA MAHATAB SANSKRUTI PARISHAD VS	SANDEEP KUMAR SAMANTARAY VS	// // ()
246	WP(C)/0021291/2023	STATE OF ODISHA PRABHAT KUMAR DEBATA VS	AKSHAYA KUMAR PANDEY VS	// // ()
247	WP(C)/0021292/2023	STATE OF ODISHA SURENDRANATH DEY VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
248	WP(C)/0021293/2023	STATE OF ODISHA TRIBIKRAMA PANDA VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
249	WP(C)/0021294/2023	STATE OF ODISHA GOPINATH BEHERA VS	LAMBODAR PRADHAN VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0021295/2023	PARSURAM SAHOO VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
251	WP(C)/0021296/2023	MANISH MEHTA VS INCOME TAX OFFICER WARD 1, ROURKELA	SASWAT KUMAR ACHARYA VS	// 0 //
252	WP(C)/0021297/2023	PRATIMA SUNANI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
253	WP(C)/0021298/2023	SEBATI KUMARI SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
254	WP(C)/0021299/2023	DEBASISH MOHAPATRA VS TPNODL, BALASORE	RAJASHREE BARIK VS	// 0 //
255	WP(C)/0021300/2023	VEDULA BHIMA SHANKAR SHASTRY VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT., GOVT. OF ODISHA, BBSR	RAJJEET ROY VS	// 0 //
256	WP(C)/0021301/2023	SADANANDA DAS VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
257	WP(C)/0021302/2023	RAJANIKANTA SAHOO VS REGISTRAR CO OPERATIVE SOCIETIES, BBSR	RAMESH CHANDRA SAHOO VS	// 0 //
258	WP(C)/0021303/2023	MAMATAMAYEE MISHRA VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
259	WP(C)/0021304/2023	BALARAM SABAR VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
260	WP(C)/0021305/2023	URBASI PATRA VS STATE OF ODISHA	BHAGABAN BISWAL VS	// 0 //
261	WP(C)/0021306/2023	RAMA CHANDRA GOMANGO	SANJIB MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0021307/2023	RAMA SABAR	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0021308/2023	SRIDHARA PARIDA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021309/2023	DR. R.C. SAMANTA ROY INSTITUTE OF SCIENCE AND TECHNOLOGY	SOMCHANDRA MOHANTY	//
		VS	VS	0
		THE REGIONAL PROVIDENT FUND COMMISSIONER, BBSR		//
265	WP(C)/0021310/2023	HEMANTA KUMAR SAHU	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0021311/2023	HAREKRUSHNA BEHERA	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0021312/2023	K.BUCHI BABU	DEBABRATA DAS	//
		VS	VS	0
		R.T.O., GAJAPATI		//
268	WP(C)/0021313/2023	RENUBALA PRADHAN	BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0021314/2023	PITAMBAR SWAIN	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0021315/2023	BANOJ KUMAR JENA	GYANENDRA CHAITANYA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0021316/2023	KABITARANI BEHERA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0021317/2023	PRAMOD KUMAR BEHERA	DHANESWAR BEHERA	//
		VS	VS	0



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273	WP(C)/0021318/2023	STATE OF ODISHA KANDULA LALITA DEVI VS	RABI NARAYAN BEHERA VS	// // ()
274	WP(C)/0021319/2023	STATE OF ODISHA DASARATHI RATH VS	DHANESWAR BEHERA VS	// // ()
275	WP(C)/0021320/2023	STATE OF ODISHA RAMAKANTA PANDA VS	KSHETRABASI MOHANTY VS	// // ()
276	WP(C)/0021321/2023	STATE OF ODISHA ASHOK KHOSLA VS	SUBHASREE MOHANTY VS	// // ()
277	WP(C)/0021322/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	PRAMOD KISHORE CHAND VS	// // ()
278	WP(C)/0021323/2023	STATE OF ODISHA BIJAY KRUSHNA DAS VS	JYOTIRMAY GUPTA VS	// // ()
279	WP(C)/0021324/2023	STATE OF ODISHA MANITA DEVI VS	SAROJ KUMAR DASH VS	// // ()
280	WP(C)/0021325/2023	STATE OF ODISHA INDRAMANI SAHOO VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()
281	WP(C)/0021326/2023	STATE OF ODISHA TIRUMALA RAJU LAXMI @ TIRUMALA RAJU LAKSHMI VS	SMITI KESHARI KHUNTIA VS	// // ()
282	WP(C)/0021327/2023	STATE OF ODISHA ANIL KUMAR BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
283	WP(C)/0021328/2023	THE SECY. TO GOVT. HEALTH AND FAMILY WELFARE DEPT., BBSR SUDHANSHU KUMAR BISWAL VS	RAJKUMAR SUTAR VS	// // ()
		STATE OF ODISHA		//

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284	WP(C)/0021329/2023	LAMBODAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
285	WP(C)/0021330/2023	SASMITA MADELI VS THE SECY. TO GOVT. HEALTH AND FAMILY WELFARE DEPT., BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
286	WP(C)/0021331/2023	ROVIN GUPTA VS THE BRANCH MANAGER, SBI,TFT BRANCH, AGRA	JANAKI KANTA MAHAPATRA VS	// 0 //
287	WP(C)/0021332/2023	ALEKHA CHANDRA SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	WP(C)/0021333/2023	SATYA NARAYAN NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
289	WP(C)/0021334/2023	SUKANTA CHARAN SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	WP(C)/0021335/2023	SRINATH BHANJA VS STATE OF ODISHA	ASHUTOSH MALLIK VS	// 0 //
291	WP(C)/0021336/2023	UDIT PRATAP DEO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
292	WP(C)/0021337/2023	TRILOCHAN SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	WP(C)/0021338/2023	SATYABRATA JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
294	WP(C)/0021339/2023	ABHIRAM PATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
295	WP(C)/0021340/2023	ROVIN GUPTA	JANAKI KANTA MAHAPATRA	//

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		VS	VS	0
		THE BRANCH MANAGER, SBI TFT BRANCH, AGRA		//
296	WP(C)/0021341/2023	MOHINI KUMARI NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0021342/2023	BAMA RANJAN SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0021343/2023	BIBHABATI LENKA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0021344/2023	ABHAYA KUMAR SAMAL	SUBAS CHANDRA DAS	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES, BBSR		//
300	WP(C)/0021345/2023	PRASANTA KUMAR NANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0021346/2023	MADHAB CHANDRA SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0021347/2023	BRUNDABAN DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0021348/2023	PURUSOTTAM PADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0021349/2023	HARISANKAR GANGANADORA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0021350/2023	SATYABHAMA PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0021351/2023	RABEDA BIBI	SUBAS CHANDRA DAS	//
		VS	VS	0

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307	WP(C)/0021352/2023	STATE OF ODISHA HIMANSHU MOHAN MOHANTY VS	RAMAKANTA NAYAK VS	// // ()
308	WP(C)/0021353/2023	STATE OF ODISHA GOPAL CHARAN ACHARYA VS	SHARMISTHA SAMAL VS	// // ()
309	WP(C)/0021354/2023	STATE OF ODISHA RAJENDRA PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
310	WP(C)/0021355/2023	STATE OF ODISHA NARENDRA KUMAR NAYAK VS	SUBAS CHANDRA DAS VS	// // ()
311	WP(C)/0021356/2023	STATE OF ODISHA BRAJAMOHAN MAJHI VS	ANJAN KUMAR BISWAL VS	// // ()
312	WP(C)/0021357/2023	STATE OF ODISHA SAROJINI NAYAK @ BISWAL VS	DAYANANDA MOHAPATRA VS	// // ()
313	WP(C)/0021358/2023	STATE OF ODISHA RAMA DEVI VS	GOKULANANDA PADHI VS	// // ()
314	WP(C)/0021359/2023	STATE OF ODISHA BHABAGRAHI BISWAL VS	DAYANANDA MOHAPATRA VS	// // ()
315	WP(C)/0021360/2023	STATE OF ODISHA TAPAN KUMAR GHOSH VS	SUBAS CHANDRA DAS VS	// // ()
316	WP(C)/0021361/2023	STATE OF ODISHA SHYAM SHUNDAR BARIK VS	SUBAS CHANDRA DAS VS	// // ()
317	WP(C)/0021362/2023	STATE OF ODISHA SUSANTA KUMAR GARANAYAK VS REGIONAL MANAGER, ODISHA GRAMYA BANK, DHENKANAL	ANIRUDHA DAS VS	// // ()

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318	WP(C)/0021363/2023	A. CHANDRA RAO VS COLLECTOR, JHARSUGUDA	SAMBHU CHARAN NATH SHARMA VS	// 0 //
319	WP(C)/0021364/2023	GUNA SAGAR SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
320	WP(C)/0021365/2023	BIPRA KANDHAPANI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
321	WP(C)/0021366/2023	MANOJ KUMAR BEHERA VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
322	WP(C)/0021367/2023	LIHIT GURUDIA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
323	WP(C)/0021368/2023	SANJAY JAIN VS SYNDICATE BANK, BBSR	PRABODHA CHANDRA NAYAK VS	// 0 //
324	WP(C)/0021369/2023	BINODINI BHOI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
325	WP(C)/0021370/2023	SASMITA PATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
326	WP(C)/0021371/2023	ASHA PATEL VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
327	WP(C)/0021372/2023	LATIKA PRADHAN VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// 0 //
328	WP(C)/0021373/2023	EHASHAN KHAN VS THE JOINT DIRECTOR, CONSOLIDATION, CUTTACK	ISRAIL KHAN VS	// 0 //
329	WP(C)/0021374/2023	MAHENDRA BISOYI	ULLASH CHANDRA MOHANTY	//

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		VS	VS	0
330	WP(C)/0021375/2023	STATE OF ODISHA UDAYANATH BARIK	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
331	WP(C)/0021376/2023	STATE OF ODISHA SISIR KUMAR SARANGI	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
332	WP(C)/0021377/2023	STATE OF ODISHA BASANTILATA NAYAK	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
333	WP(C)/0021378/2023	COMMISSIONER-CUM-SECY., S AND ME DEPT., BBSR SITAKANTA MAJHI	ASHIS KUMAR MISHRA	//
		VS	VS	0
334	WP(C)/0021379/2023	THE STATE OF ODISHA RAJALAXMI BARIK	DEBENDRANATH MISRA	//
		VS	VS	0
335	WP(C)/0021380/2023	UNION OF INDIA SUNIL KUMAR BARIK	GYANA RANJAN SETHI	//
		VS	VS	0
336	WP(C)/0021381/2023	STATE OF ODISHA BHAKTI BHUSAN NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
337	WP(C)/0021382/2023	STATE OF ODISHA MANORAMA JENA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
338	WP(C)/0021383/2023	STATE OF ODISHA LAXMI KANTA PADHI	CHITTA RANJAN PATNAIK	//
		VS	VS	0
339	WP(C)/0021384/2023	STATE OF ODISHA PRAMODINI PANDA	DEBENDRANATH MISRA	//
		VS	VS	0
340	WP(C)/0021385/2023	UNION OF INDIA GOBARDHAN PATRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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341	WP(C)/0021386/2023	STATE OF ODISHA BIPIN DIGAL VS	GAGAN BIHARI SINGH VS	// // ()
342	WP(C)/0021387/2023	STATE OF ODISHA LAKOJI SOMESWAR RAO VS	LAXMIKANTA MOHANTY VS	// // ()
343	WP(C)/0021388/2023	STATE OF ODISHA SATYANANDA BHADRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0021389/2023	STATE OF ODISHA DURGAMADHAB DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0021390/2023	STATE OF ODISHA PRABODHA CHANDRA CHAKRA VS	DR. BINODA KUMAR MISHRA VS	// // ()
346	WP(C)/0021391/2023	STATE OF ODISHA DR. SRIMOY DAS ADHIKARY VS	SAMEER KUMAR DAS VS	// // ()
347	WP(C)/0021392/2023	STATE OF ODISHA RUDRA PRADHAN VS	SITANSU MOHAN SINGH VS	// // ()
348	WP(C)/0021393/2023	STATE OF ODISHA MEENA NAIK VS	SAMEER KUMAR DAS VS	// // ()
349	WP(C)/0021394/2023	STATE OF ODISHA MINAKSHI SWAIN VS	SITANSU MOHAN SINGH VS	// // ()
350	WP(C)/0021395/2023	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	SAKUNTALA GHOSH VS	// // ()
351	WP(C)/0021396/2023	STATE OF ODISHA NIVA NAYAK VS FAKIR MOHAN UNIVERSITY, BALASORE	SAMEER KUMAR DAS VS	// // ()

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352	WP(C)/0021397/2023	RANJAN KUMAR BAG VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
353	WP(C)/0021398/2023	KOTAPATI THIRUPATHI RAO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
354	WP(C)/0021399/2023	MANASI SAMANTARAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
355	WP(C)/0021400/2023	TULU PARIDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
356	WP(C)/0021401/2023	DEBENDRA KUMAR PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
357	WP(C)/0021402/2023	GOPINATH MALLICK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
358	WP(C)/0021403/2023	LAXMIDHAR OJHA VS STATE OF ODISHA	DEBASHIS NANDA VS	// 0 //
359	WP(C)/0021404/2023	ANITA NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
360	WP(C)/0021405/2023	SUKANTI SAHOO VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0021406/2023	SK ABDULLA JAHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
362	WP(C)/0021407/2023	SUBHAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
363	WP(C)/0021408/2023	GOBINDA CHANDRA MALLA	SITANSU MOHAN SINGH	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0021409/2023	KAMAL KUMAR SARAUGI	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0021410/2023	GOLAPI BARIHA @ GOLAPI BHOI	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		CHAIRMAN-CUM-MD, MAHANADI COALFIELDS LTD., SAMBALPUR		//
366	WP(C)/0021411/2023	SRIKANTA SAI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0021412/2023	BHOLANATH SAGAR	PADMANAV BHUTIA	//
		VS	VS	0
		COMMISSIONER, ODISHA INFORMATION COMMISSION, BBSR		//
368	WP(C)/0021413/2023	Y.RAJANI	AMITABH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0021414/2023	BHOLANATH SAGAR	PADMANAV BHUTIA	//
		VS	VS	0
		COMMISSIONER, ODISHA INFORMATION COMMISSION, BBSR		//
370	WP(C)/0021415/2023	NARAYAN ROUT	AMITABH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0021416/2023	SOUMYA RANJAN MALLICK	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0021417/2023	M/S. BIBHUTI PRADHAN	JIBAN JYOTI PRADHAN	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX, ANGUL		//
373	WP(C)/0021418/2023	ROURKELA WHOLESALE CONSUMER CO OPERATIVE SOCIETY, SUNDARGARH	IBRAHIMSANDA, BHINDARGARH	//
		VS	VS	0
		COLLECTOR, SUNDARGARH		//
374	WP(C)/0021419/2023	ROURKELA WHOLESALE CONSUMER CO OPERATIVE SOCIETY, SUNDARGARH	IBRAHIMSANDA, BHINDARGARH	//
		VS	VS	0

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375	WP(C)/0021420/2023	COLLECTOR, SUNDERGARH ROURKELA WHOLESALE CONSUMER CO OPERATIVE SOCIETY, SUNDERGARH VS	IBRAHIM SAHOO, BHINDAR GARH VS	// // ()
376	WP(C)/0021421/2023	COLLECTOR, SUNDERGARH RANJAN SAMAL VS	CHINMAYA NAYAK VS	// // ()
377	WP(C)/0021422/2023	STATE OF ODISHA M/S. ODYSSEY MOTORS PVT. LTD. VS	JAYDEEP PAL VS	// // ()
378	WPCRL/0000090/2023	S.T.A., ODISHA, CUTTACK KISHORI SAHOO VS	SUBHANKAR ROUT VS	// //0 ()
379	WPCRL/0000091/2023	STATE OF ODISHA BINATA NAIK VS	BYOMAKESH TRIPATHY VS	// //0 ()
380	WPCRL/0000092/2023	STATE OF ODISHA PRAVAT KUMAR PATRA VS	J.K.KHANDAYATRAY VS	// // ()
381	WPCRL/0000093/2023	STATE OF ODISHA MINA SAHOO VS	SUBHANKAR ROUT VS	// //0 ()
382	ABLAPL/0007289/2023	STATE OF ODISHA DHANESWAR DAS VS	PRAMODA KUMAR MISHRA VS	// //0 ()
383	ABLAPL/0007290/2023	STATE OF ODISHA DHARAMCHAND KALIA VS	ASIT KUMAR OTTA VS	// // ()
384	ABLAPL/0007291/2023	STATE OF ODISHA KANHA @ SANJIB KUMAR MANDAL VS	ASHOK KUMAR SAHOO VS	// // ()
385	ABLAPL/0007292/2023	STATE OF ODISHA LINGARAJ DAKUA VS	RAJENDRA NARAYAN ROUT VS	// // ()
		STATE OF ODISHA		//

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386	ABLAPL/0007293/2023	ASHIS MAHAMMAD VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE SADAR /188 /2023 () //
387	ABLAPL/0007294/2023	GULU @ DEEPAK SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /277 /2020 () //
388	ABLAPL/0007295/2023	BALDEV @ BALARAM SABAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	JONK /139 /2022 () //
389	ABLAPL/0007296/2023	JAYANANDA BAGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	BOUDH /194 /2023 () //
390	ABLAPL/0007297/2023	MANOHAR SINGH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	HIRAKUD /137 /2023 () //
391	ABLAPL/0007298/2023	CHANDRAPRABHA JENA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BALASORE VIGILANCE /11 /2023 () //
392	ABLAPL/0007299/2023	SACHITRA BARIK @ SASIA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /140 /2023 () //
393	ABLAPL/0007300/2023	BISWAJIT SAMANTARAY VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BEGUNIA P.S. /174 /2023 () //
394	ABLAPL/0007301/2023	UMAKANTA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	NIKIRAI /112 /2019 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0001805/2019
395	ABLAPL/0007302/2023	PANCHANANA SAHU VS STATE OF ODISHA	MONOMOY BASU VS	SAHADEV KHUNTA /267 /2023 () //
396	ABLAPL/0007303/2023	SURESH KUMAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /189 /2023 () //
397	ABLAPL/0007304/2023	CHIRANJIBI JENA	SANGRAM KESHARI ROUT	NANDIPADA /116 /2023

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		VS	VS	()
398	ABLAPL/0007305/2023	STATE OF ODISHA SATYAJIT @ SATYASUNDAR MALIK	BIDYADHAR MANSING	// PIPLI /253 /2023
		VS	VS	()
399	ABLAPL/0007306/2023	STATE OF ODISHA SABITRI BARAL@DEI	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /215 /2023
		VS	VS	()
400	ABLAPL/0007307/2023	STATE OF ODISHA JADUNATH BISWAL	BHABANI SHANKAR DASPARIDA	// SORO /382 /2023
		VS	VS	()
401	ABLAPL/0007308/2023	STATE OF ODISHA PANCHUA@PANCHANAN SWAIN	MANAS KUMAR CHAND	// BEGUNIA P.S. /189 /2023
		VS	VS	()
402	ABLAPL/0007309/2023	STATE OF ODISHA GAJENDRA ROUT	PRADIPTA BEURA	// KHUNTUNI /109 /2023
		VS	VS	()
403	ABLAPL/0007310/2023	STATE OF ODISHA NABIN KUMAR JENA	AMITAV TRIPATHY	// NAYAGARH /43 /2022
		VS	VS	()
404	ABLAPL/0007311/2023	STATE OF ODISHA CHITTARANJAN MISHRA @ RANJAN MISHRA @ RAMANJAN MISHRA	AMITAV TRIPATHY	// SIMULIA /322 /2022
		VS	VS	()
405	ABLAPL/0007312/2023	STATE OF ODISHA RAJ KUMAR SENAPATI @ GOBINDA SENAPATI	BIPIN KUMAR NAYAK	// NANDANKANAN /82 /2023
		VS	VS	()
406	ABLAPL/0007313/2023	STATE OF ODISHA SABAR TARAI	DUSHMANTA SAHOO	// RAMBHA (KHALLIKOTE) /196 /2023
		VS	VS	()
407	ABLAPL/0007314/2023	STATE OF ODISHA DASARATHI ROUT	SUSHANT KUMAR PRADHAN (3)	// NUAGAON /103 /2022
		VS	VS	()
408	ABLAPL/0007315/2023	STATE OF ODISHA BISHNUPRIYA MANSINGH	AJAYA KUMAR PRADHAN	// JATNI P.S. /243 /2023
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	ABLAPL/0007316/2023	STATE OF ODISHA SHIVAM KUMAR SINGH VS	SIDHESWAR MOHANTY VS	// JHARSUGUDA SADAR /137 /2023 ()
410	ABLAPL/0007317/2023	STATE OF ODISHA ABINASH PRADHAN @ DIPU VS	RAMDAS ACHARY VS	// MANCHESWAR P.S. /214 /2023 ()
411	ABLAPL/0007318/2023	STATE OF ODISHA PABITRA KUMAR SWAIN VS	MANAS KUMAR CHAND VS	// BOLAGARH P.S. /168 /2023 ()
412	ABLAPL/0007319/2023	STATE OF ODISHA RAJESH KALTA VS	SAROJ KUMAR MISHRA VS	// MANAMUNDA /149 /2023 ()
413	ABLAPL/0007320/2023	STATE OF ODISHA BABINA OJHA @ PABITRA SUTAR VS	BIBHUTI RANJAN MOHANTY VS	// ABHAYACHANDPUR /138 /2023 ()
414	ABLAPL/0007321/2023	STATE OF ODISHA SK. BARAK TULLA VS	SURYAKANTA DWIBEDI VS	// CHANDAPUR /86 /2023 ()
415	ABLAPL/0007322/2023	STATE OF ODISHA SANJU MANDAL @ SWANUJ MANDAL VS	RAJENDRA NARAYAN ROUT VS	// PARADEEP /228 /2023 ()
416	ABLAPL/0007323/2023	STATE OF ODISHA AMIYA RANJAN MANNA VS	BISMAYA KUMAR STALIN VS	// ERASAMA /286 /2023 ()
417	ABLAPL/0007324/2023	STATE OF ODISHA BALARAM PANDA VS	SIVA SANKAR CHAINI VS	// NACHUNI /142 /2023 ()
418	ABLAPL/0007325/2023	STATE OF ODISHA KAMALA KANTA SETHY VS	CHHABI BEHERA VS	// JENAPUR /158 /2023 ()
419	ABLAPL/0007326/2023	STATE OF ODISHA BAPI@RAHUL@RANJAN BEHERA VS	P.RAY VS	// SAHID NAGAR P.S. /260 /2006 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :07/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0007327/2023	MANJUR AHMED KHAN VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL SADAR /532 /2023 () //
421	ABLAPL/0007328/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SANKET KANUNGO VS	JAGANNATHA PRASAD /377 /2023 () //
422	ABLAPL/0007329/2023	PANCHANAN TAREI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /62 /2023 () //
423	ABLAPL/0007330/2023	SUKURU SUNANI VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /116 /2023 () //
424	ABLAPL/0007331/2023	HADIBANDHU BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /185 /2023 () //
425	ABLAPL/0007332/2023	SHUSHIL KUMAR DAS VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BALICHANDRAPUR /236 /2023 () //
426	ABLAPL/0007333/2023	TIKAN MAJHI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	RAMACHANDRAPUR /151 /2023 () //
427	ABLAPL/0007334/2023	AHESAN KHAN @ PAPU VS STATE OF ODISHA	AMLAN MOHANTY VS	BINJHARPUR /240 /2023 () //
428	ABLAPL/0007335/2023	MANOJ KUMAR RAY VS STATE OF ODISHA	MANOJ KUMAR BALASAMANTA VS	BALICHANDRAPUR /236 /2023 () //
429	ABLAPL/0007336/2023	MANJULATA PAL @ SASMITARANI PAUL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	BADACHANA /160 /2023 () //
430	ABLAPL/0007337/2023	PRABHAKAR DAS VS STATE OF ODISHA	AMULYA KUMAR SAHOO VS	NIMAPADA /28 /2023 () //
431	ABLAPL/0007338/2023	FAKIRA MAHANTA @ NANDU MOHANTO	BARADA PRASANNA SARANGI	CHOUDWAR /165 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :07/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0007339/2023	STATE OF ODISHA PRASANNA KUMAR LENKA	SUSANTA KUMAR NAYAK	// TIRTOL /166 /2023
		VS	VS	()
433	ABLAPL/0007340/2023	STATE OF ODISHA PRATIMA KRISANI	PRASANTA KUMAR NANDA	// NANDAPUR /50 /2023
		VS	VS	()
434	ABLAPL/0007341/2023	STATE OF ODISHA APARTI ROUT	NIRAJ KUMAR SETHI	// DHENKANAL SADAR /315 /2023
		VS	VS	()
435	ABLAPL/0007342/2023	STATE OF ODISHA GEDA @ TRILOCHAN BEHERA	PRADIPTA BEURA	// ATHGARH /116 /2023
		VS	VS	()
436	ABLAPL/0007343/2023	STATE OF ODISHA SOMANATH PUHAN	SANGRAM KESHARI ROUT	// NANDIPADA /116 /2023
		VS	VS	()
437	ABLAPL/0007344/2023	STATE OF ODISHA RABANA@RABAN DAS	DIBYA JYOTI SAHOO	// SAHADEV KHUNTA /275 /2023
		VS	VS	()
438	ABLAPL/0007345/2023	STATE OF ODISHA MAHENDRA ROURAY	SMRUTI RANJAN ROUT	// MAHANGA /200 /2023
		VS	VS	()
439	ABLAPL/0007346/2023	STATE OF ODISHA JYOTIRMAYA MALIK	SATYA NARAYAN MISHRA (4)	// MARINE KASIA /52 /2023
		VS	VS	()
440	ABLAPL/0007347/2023	STATE OF ODISHA B. TIRUMALA RAO	JYOTIRMAYA SAHOO	// BADABAZAR /92 /2023
		VS	VS	()
441	ABLAPL/0007348/2023	STATE OF ODISHA SRIKANTA DAS	ADHIRAJ MOHANTY	// BALICHANDRAPUR /236 /2023
		VS	VS	()
442	ABLAPL/0007349/2023	STATE OF ODISHA RANJAN KUMAR MOHAPATRA	PRANAYANEE DASMOHAPATRA	// KENDRAPARA SADAR /395 /2023
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :07/07/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	ABLAPL/0007350/2023	STATE OF ODISHA B.BBBU PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /270 /2023 () //



# ORISSA HIGH COURT

MISC CASES FILED on :07/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 ARBP/41/2023	M/S. PARADEEP PHOSPHATES LTD.-MP	RUPESH KUMAR KANUNGO
2	123/2023 WPC(OAC)/4073/2013	PRAMOD KUMAR TRIPATHY-MP	
3	185/2023 CMAPL/465/2023	JAGANNATH INSTITUTE OF ENGINEERING AND TECHNOLOGY <del>MOHANA KUMAR</del>	
4	186/2023 CMAPL/382/2023	ASHISH KU.PATNAYAK-MP	
5	187/2023 CMAPL/466/2023	CENTRAL UNIVERSITY OF ODISHA, KORAPUT-MP	SARBESWAR BEHERA
6	188/2023 CMAPL/467/2023	NABAKRUSHNA MISHRA-MP	ADV.
7	189/2023 CMAPL/468/2023	MANORAMA MAHARANA-MP	ADV.
8	217/2023 MATA/210/2023	ANULEKHA PRIYADARSHINI NATH-MP	BHABANI SHANKAR DASPARIDA
9	227/2023 CRLMP/1289/2023	MAYA GUPTA-MP	SASWAT KUMAR ACHARYA
10	249/2023 RPFAM/99/2022	KANHU CHARANA DEHURI-MP	SOUMYA RANJAN PRADHAN
11	250/2023 RVWPET/292/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
12	251/2023 RVWPET/292/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
13	252/2023 RVWPET/293/2023	STATE OF ODISHA-MP	MANOJ KU. KHUNTIA,A.G.A
14	253/2023 RVWPET/293/2023	STATE OF ODISHA-MP	MANOJ KU. KHUNTIA,A.G.A
15	287/2023 CONTC/6619/2022	BIJAYANANDA PATTANAIK-MP	
16	288/2023 CONTC/6619/2022	BIJAYANANDA PATTANAIK-MP	DURGA PRASAD PRADHAN
17	482/2023 CRLREV/348/2023	KUNU @ BIBHU PRASAD SAHOO-MP	DEEPAK KU SAHOO
18	483/2023 CRLREV/348/2023	KUNU @ BIBHU PRASAD SAHOO-MP	DEEPAK KU SAHOO
19	484/2023 CRLREV/350/2023	SAILESH PATEL-MP	BIBHU PRASAD MOHANTY
20	485/2023 CRLREV/350/2023	SAILESH PATEL-MP	BIBHU PRASAD MOHANTY
21	486/2023 CRLREV/671/2019	RAMESH CHANDRA NATH SHARMA-MP	S.N.SHARMA
22	487/2023 CRLREV/351/2023	SURESH CHANDRA ROUT-MP	PRONOY MOHANTY
23	503/2023 FAO/486/2019	PRAKASH CH.JENA-MP	MR.SARNGRAM JENA
24	504/2023 FAO/296/2023	THE MANAGER LEGAL, M/S. SRIRAM G.I.CO. LTD.-MP	G.P DUTTA
25	505/2023 FAO/297/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CO. LTD.-MP	G.P DUTTA
26	506/2023	THE MANAGER LEGAL, M/S. SRIRAM G.I.CO. LTD.-MP	G.P DUTTA

27	FAO/298/2023 507/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CCP DTD:MP	
28	FAO/185/2023 670/2023	B.BHARATI DORA-MP	PRABHASI NAYAK
29	RSA/94/2023 671/2023	B.BHARATI DORA-MP	PRABHASI NAYAK
30	RSA/92/2023 672/2023	CHUDAMANI SAHU-MP	M/S.SURYAKANTA DASH
31	RSA/216/2017 673/2023	MANJULATA MAHARANA-MP	M/S.PRAFULLA KU.RATH
32	RSA/46/2019 674/2023	ANANDA NAIK-MP	JIBAN RANJAN DASH
33	RSA/287/2023 701/2023	TRUPTIRANI MISHRA-MP	HRUDANANDA MOHAPATRA
34	CMP/746/2023 702/2023	TRUPTIRANI MISHRA-MP	HRUDANANDA MOHAPATRA
35	CMP/746/2023 703/2023	PRADHAN SPICES INDIA PVT. LTD., MAYURBHANJ-MP	DWARIKA PRASAD MOHANTY
36	CMP/748/2023 704/2023	PRADHAN SPICES INDIA PVT. LTD., MAYURBHANJ-MP	DWARIKA PRASAD MOHANTY
37	CMP/748/2023 705/2023	PRAFULLA KUMAR BAG-MP	ANAM CHARAN PANDA
38	CMP/749/2023 706/2023	TOIKA RELI-MP	PRASANNA KUMAR MISHRA
39	CMP/750/2023 922/2023	JAGGU RAM DHOBI @ RANVIJAY PRATAP-MP	DUSHMANTA SAHOO
40	BLAPL/10664/2021 923/2023	LADA DIGAL-MP	AMULYA RATNA PANDA
41	BLAPL/6069/2023 924/2023	DILLIP KUMAR PRADHAN-MP	DEVASHIS PANDA
42	BLAPL/1022/2023 925/2023	BAMADEBA DAS @ BAMADEVA DAS-MP	
43	BLAPL/6674/2023 926/2023	BABULA KHARA-MP	
44	BLAPL/11098/2021 927/2023	LIPU @ NARAYAN NAYAK-MP	H.K.MALIK
45	BLAPL/4939/2022 928/2023	PURNACHANDRA PATRA@PURNACHANDRA@DEHERI PATRA-MP	
46	BLAPL/4244/2023 929/2023	RABIN MANDAL-MP	PRANAB KUMAR DAS
47	BLAPL/7487/2023 930/2023	RAMBHU BIN-MP	
48	BLAPL/6352/2023 1120/2023	SURYAKANTI MUDULI-MP	DEBASISH PATNAIK
49	MACA/523/2023 1121/2023	SURYAKANTI MUDULI-MP	DEBASISH PATNAIK
50	MACA/523/2023 1122/2023	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
51	MACA/1/2023 1123/2023	SIDDHARTHA MISHRA-MP	BISHNU BRATA SINGH
52	MACA/664/2023 1124/2023	MANAGER,T.P.CLAIM CELL,NEW INDIA ASSURANCE CO.LTD.-MP	
53	MACA/996/2015 1125/2023	MAHENDRA SENAPATI-MP	
54	MACA/1367/2015 1126/2023	LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	
55	MACA/665/2023 1127/2023	LEGAL MANAGER, ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.-MP	
56	MACA/665/2023 1128/2023	TAPAN KUMAR NAYAK-MP	PABITRA KUMAR NAYAK
57	MACA/666/2023 1129/2023	TAPAN SINGH-MP	M/S.LAXMI NARAYAN PATEL
	MACA/1269/2017		

58	1266/2023 ABLAPL/355/2016	RANGA TAPPO@RANGABATI-MP	
59	1267/2023 ABLAPL/12962/2022	KALYAN KUMAR BARIK-MP	SURYAKANTA DASH
60	1268/2023 ABLAPL/4411/2023	RUNA @ REENA DAS-MP	
61	1269/2023 ABLAPL/5546/2023	TUKUNA LENKA-MP	
62	1270/2023 ABLAPL/4874/2023	PRATAP JANI-MP	
63	1271/2023 ABLAPL/4102/2023	MANOJ ROHIDAS-MP	
64	1272/2023 ABLAPL/6549/2022	DHAKU @ DUSMANTA LENKA-MP	
65	1273/2023 ABLAPL/4700/2023	SACHITANANDA DAS-MP	
66	1274/2023 ABLAPL/15279/2022	K. SHANKAR NARAYAN PATRO-MP	
67	1275/2023 ABLAPL/4582/2023	SAROJ BISWAL @ LITUN-MP	
68	1276/2023 ABLAPL/4555/2023	PRAMOD KUMAR MOHANTY @ BABUNI-MP	
69	1556/2023 CRLA/479/2023	KAILASH CHANDRA BEHERA-MP	SMRUTI RANJAN MOHAPATRA
70	1557/2023 CRLA/502/2021	KAILASHA SAHU@BRAHMANA-MP	M/S.JYOTIRMAYA SAHOO S.K.PATNAIK, S.K.DASH
71	1558/2023 CRLA/207/2019	DILLIP KUMAR DAS-MP	DEBI PRASAD DHAL
72	1559/2023 CRLA/549/2013	PRADEEP KU.GHOSE-MP	M/S.D.P.DHAL
73	1560/2023 CRLA/736/2023	BAIDHARA HANSDAH-MP	SWARUP KUMAR PATNAIK
74	1561/2023 CRLA/736/2023	BAIDHARA HANSDAH-MP	SWARUP KUMAR PATNAIK
75	1562/2023 CRLA/736/2023	BAIDHARA HANSDAH-MP	SWARUP KUMAR PATNAIK
76	1563/2023 CRLA/29/2018	RAHUL@SIMPLE@BHAGIRATHI DAS-MP	M/S.RAMANI KANTA PATTANAIAK, M/S. GAURAV MO
77	1564/2023 CRLA/737/2023	MAHESWAR TANDIA-MP	BIBHU PRASAD MOHANTY
78	1565/2023 CRLA/737/2023	MAHESWAR TANDIA-MP	BIBHU PRASAD MOHANTY
79	2056/2023 CRLMC/2430/2023	SIKINA@GANESH PRADHAN-MP	
80	2057/2023 CRLMC/1782/2023	DR.GUNANIDHI NAIK, OAS-MP	
81	2058/2023 CRLMC/2647/2023	DANDE KALEPPA-MP	
82	2059/2023 CRLMC/2921/2023	RANJU PADHIALI-MP	SANTOSH KUMAR MAHANTY
83	2060/2023 CRLMC/1995/2023	NITHONIEL NAYAK-MP	RAMDAS ACHARY
84	2061/2023 CRLMC/2300/2023	BACHHAN BHOI-MP	
85	2062/2023 CRLMC/2057/2018	M/S.SREE METALIK LTD.-MP	M/S.SIDHARTHA RAY
86	2063/2023 CRLMC/2923/2023	RABINDRA KUMAR SAHOO-MP	SANJEEV UDGATA
87	2064/2023 CRLMC/3138/2018	SREE METALIK-MP	SIDHARTHA RAY
88	2065/2023 CRLMC/3139/2018	SREE METALIK-MP	SIDHARTHA RAY
89	2066/2023	M/S SREE METALIK LTD-MP	SIDHARTHA RAY

90	CRLMC/3140/2018 2067/2023	SUDHAKAR PARIDA-MP	SUSANTA KUMAR BARAL
91	CRLMC/2924/2023 2068/2023	DILLIP KUMAR DASH-MP	ABHAS MOHANTY
92	CRLMC/2926/2023 2069/2023	NARENDRANATH BEHERA-MP	
93	CRLMC/2191/2023 2070/2023	ARUN KUMAR PARHI-MP	BASANTA KUMAR DAS
94	CRLMC/2930/2023 2071/2023	ANKITA MISHRA-MP	KALINGA KESHARI MOHAPATRA
95	CRLMC/2931/2023 2072/2023	ANKITA MISHRA-MP	KALINGA KESHARI MOHAPATRA
96	CRLMC/2931/2023 2073/2023	PRAKASH CHANDRA ROUSTRAY-MP	SANJIB KUMAR BHANJADEO
97	CRLMC/2932/2023 2074/2023	ROHIT JAGAT-MP	SATYA NARAYAN MISHRA 4
98	CRLMC/2933/2023 2075/2023	BABITA @ BABI BANCHHOR @ BANDICHHOR-MP	BHOJARAJ SETH
99	CRLMC/2934/2023 3913/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
100	WA/1485/2023 3914/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
101	WA/1485/2023 3915/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
102	WA/1485/2023 3916/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
103	WA/1486/2023 3917/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
104	WA/1486/2023 3918/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
105	WA/1487/2023 3919/2023	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION	PNBH PARAJ BHARADWAJ, A.S.C.
106	WA/1487/2023 3920/2023	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION	PNBH PARAJ BHARADWAJ, A.S.C.
107	WA/1487/2023 3921/2023	SUPERINTENDING ENGINEER, PUBLIC HEALTH DIVISION	PNBH PARAJ BHARADWAJ, A.S.C.
108	WA/1488/2023 3922/2023	THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE	PNBH PARAJ BHARADWAJ, A.S.C.
109	WA/1488/2023 3923/2023	THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE	PNBH PARAJ BHARADWAJ, A.S.C.
110	WA/1488/2023 3924/2023	THE DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE	PNBH PARAJ BHARADWAJ, A.S.C.
111	WA/1489/2023 3925/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
112	WA/1489/2023 3926/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
113	WA/1489/2023 3927/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
114	WA/1490/2023 3928/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
115	WA/1490/2023 3929/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
116	WA/1490/2023 3930/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
117	WA/1491/2023 3931/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
118	WA/1491/2023 3932/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
119	WA/1491/2023 3933/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
120	WA/1492/2023 3934/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.

121	3935/2023 WA/1492/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
122	3936/2023 WA/1492/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
123	3937/2023 WA/1493/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
124	3938/2023 WA/1493/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
125	3939/2023 WA/1493/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
126	3940/2023 WA/1494/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
127	3941/2023 WA/1494/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
128	3942/2023 WA/1494/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
129	3943/2023 WA/1495/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, A.S.C.
130	3944/2023 WA/1495/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, A.S.C.
131	3945/2023 WA/1495/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, A.S.C.
132	3946/2023 WA/1496/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
133	3947/2023 WA/1496/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
134	3948/2023 WA/1496/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ,S.C
135	3949/2023 WA/1497/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, A.S.C.
136	3950/2023 WA/1497/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, A.S.C.
137	3951/2023 WA/1497/2023	STATE OF ODISHA-MP	TAPAS KUMAR PRAHARAJ, A.S.C.
138	3952/2023 WA/1498/2023	STATE OF ODISHA-MP	MANOJA KU. KHUNTIA,A.G.A
139	3953/2023 WA/1498/2023	STATE OF ODISHA-MP	MANOJA KU. KHUNTIA,A.G.A
140	3954/2023 WA/1498/2023	STATE OF ODISHA-MP	MANOJA KU. KHUNTIA,A.G.A
141	3955/2023 WA/1499/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
142	3956/2023 WA/1499/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
143	3957/2023 WA/1499/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
144	3958/2023 WA/1500/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
145	3959/2023 WA/1500/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
146	3960/2023 WA/1500/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
147	10136/2023 WP(C)/19374/2023	JANMEJAY BARAL-MP	PRAFULLA KUMAR RATH
148	10137/2023 WP(C)/7864/2023	RAMAKANTA NAYAK-MP	DEEPAK KUMAR PANI
149	10138/2023 WP(C)/21270/2023	M/S. AGRAVANSI STEELS PVT. LTD. SUNDARGARH-MP	MANOJ KUMAR AGARWAL
150	10139/2023 WP(C)/21227/2023	KIRTAN PANDAB-MP	KSHIROD KUMAR ROUT
151	10140/2023 WP(C)/21215/2023	SUJIT MICHAEL FERNANDEZ-MP	BIJAYA KUMAR RAGADA
152	10141/2023	GUNANIDHI BHARTIA-MP	DHANANJAYA NAYAK

153	WP(C)/21275/2023 10142/2023	GULCHAMAN ARA-MP	SOUMYA MISHRA
154	WP(C)/20637/2023 10143/2023	GULCHAMAN ARA-MP	SOUMYA MISHRA
155	WP(C)/20642/2023 10144/2023	GULCHAMAN ARA-MP	SOUMYA MISHRA
156	WP(C)/20642/2023 10145/2023	GULCHAMAN ARA-MP	SOUMYA MISHRA
157	WP(C)/20678/2023 10146/2023	GULCHAMAN ARA-MP	SOUMYA MISHRA
158	WP(C)/20678/2023 10147/2023	KALYANMAYEE SELF HELP GROUP, JALESWAR-MP	AMITAV DAS
159	WP(C)/15932/2023 10148/2023	ALOK KUMAR JENA-MP	SUBASH CHANDRA PUSPALAKA
160	WP(C)/21281/2023 10149/2023	PRAJNYDIPTA DAS-MP	SUBASH CHANDRA PUSPALAKA
161	WP(C)/21283/2023 10150/2023	SRI SRI RAVISHANKAR VIDYA MANDIR, DHENKANAL-MP	MHARIPAD MOHANTY
162	WP(C)/19296/2022 10151/2023	MD. ASIQ-MP	SUBASH CHANDRA PUSPALAKA
163	WP(C)/21285/2023 10152/2023	PUSHPA KUMARI-MP	SIDHARTH PRASAD DAS
164	WP(C)/21286/2023 10153/2023	VEDANTA LTD., BBSR-MP	PRASHANTA KUMAR NAYAK
165	WP(C)/21287/2023 10154/2023	M/S MAHESWAR NAHAK-MP	UMESH CHANDRA BEHURA
166	WP(C)/21288/2023 10155/2023	RAJBIR NARWAL-MP	PRATYUSHA NAIDU
167	WP(C)/33348/2022 10156/2023	DR. HAREKRUSHNA MAHATAB SANSKRUTI PARISHAD, BBSR-MP	PRASHANTA KUMAR SAMANTARAY
168	WP(C)/21290/2023 10157/2023	DR. UTTAM CHARAN SAHU-MP	RUPESH KUMAR KANUNGO
169	WP(C)/768/2023 10158/2023	JAGABANDHU SENAPATI-MP	BISWABIHARI MOHANTY
170	WP(C)/2156/2023 10159/2023	PARSURAM SAHOO-MP	MANORANJAN MISHRA
171	WP(C)/21295/2023 10160/2023	PRATIMA SUNANI-MP	BANSHIDHAR SATAPATHY
172	WP(C)/21297/2023 10161/2023	MANISH MEHTA-MP	SASWAT KUMAR ACHARYA
173	WP(C)/21296/2023 10162/2023	DEBASISH MOHAPATRA-MP	RAJASHREE BARIK
174	WP(C)/21299/2023 10163/2023	RAJESH KUMAR PANDAY-MP	SUJIT LAL
175	WP(C)/28860/2022 10164/2023	RAJANIKANTA SAHOO-MP	RAMESH CHANDRA SAHOO
176	WP(C)/21302/2023 10165/2023	PABITRA MOHAN PATRA-MP	KANANBALA ROY CHOUDHURY
177	WP(C)/16076/2023 10166/2023	MAMATAMAYEE MISHRA-MP	NRUSINGH CHARAN ROUT
178	WP(C)/21303/2023 10167/2023	DR. R.C. SAMANTA ROY INSTITUTE OF SCIENCE AND TECHNOLOGY, SAMBALPUR-MP	SHANU DOKSANA MOHANTY
179	WP(C)/21309/2023 10168/2023	TIRATH SINGH-MP	A.SANGANERIA
180	WP(C)/10378/2014 10169/2023	TRINATH SAHU @ SAHOO-MP	AMITAV TRIPATHY
181	WP(C)/74/2023 10170/2023	ANIL KUMAR BEHERA-MP	PRADEEP KUMAR MAHAPATRA
182	WP(C)/21327/2023 10171/2023	SASMITA MADELI-MP	PRADEEP KUMAR MAHAPATRA
183	WP(C)/21330/2023 10173/2023	SAROJINI NAYAK @ BISWAL-MP	DAYANANDA MOHAPATRA
	WP(C)/21357/2023		

184	10174/2023 WP(C)/21359/2023	BHABAGRAHI BISWAL-MP	DAYANANDA MOHAPATRA
185	10175/2023 WP(C)/21362/2023	SUSANTA KUMAR GARANAYAK-MP	ANIRUDHA DAS
186	10176/2023 WP(C)/18301/2023	SIBARAM SAHU-MP	LINGARAJ SARANGI
187	10177/2023 WP(C)/21364/2023	GUNA SAGAR SAHU-MP	PABITRA KUMAR NAYAK
188	10178/2023 WP(C)/21369/2023	BINODINI BHOI-MP	TRILOCHAN PANIGRAHI
189	10179/2023 WP(C)/16286/2023	TILLOTAMA MOHANTY-MP	UMA CHARAN MISHRA
190	10180/2023 WP(C)/26525/2022	NALINI KANTA TRIPATHY-MP	RAJANI CHANDRA MOHANTY
191	10181/2023 WP(C)/38789/2020	BISWANATH ROUL-MP	MANOJ KUMAR KHUNTIA
192	10182/2023 WP(C)/35159/2020	MANOJ KUMAR JENA-MP	MANOJA KUMAR KHUNTIA
193	10183/2023 WP(C)/11524/2023	NARAYAN DALAI-MP	R.N.BISWAL
194	10184/2023 WP(C)/11522/2023	PRAKASH DALAI-MP	R.N.BISWAL
195	10185/2023 WP(C)/21382/2023	MANORAMA JENA-MP	SUKANTA KUMAR NAYAK
196	10186/2023 WP(C)/14543/2019	PATITAPABAN PATTANAIK-MP	M/S.PRASANNA KUMAR BHUYAN
197	10187/2023 WP(C)/21383/2023	LAXMI KANTA PADHI-MP	CHITTA RANJAN PATTNAIK
198	10188/2023 WP(C)/12569/2023	ASWINI SAHU-MP	NIRAJ KUMAR SETHI
199	10189/2023 WP(C)/21396/2023	NIVA NAYAK-MP	SAMEER KUMAR DAS
200	10190/2023 WP(C)/21399/2023	MANASI SAMANTARAY-MP	SAMEER KUMAR DAS
201	10191/2023 WP(C)/4946/2015	ANURADHA HATCHERY-MP	SOHAN MISHRA
202	10192/2023 WP(C)/4946/2015	ANURADHA HATCHERY-MP	
203	10193/2023 WP(C)/21402/2023	GOPINATH MALLICK-MP	TRILOCHAN PANIGRAHI
204	10194/2023 WP(C)/4946/2015	ANURADHA HATCHERY-MP	
205	10195/2023 WP(C)/20679/2023	M/S. SRIRAM GENERAL INSURANCE COMPANY LTD.,RAJASIMHA	ANIL MRHAN
206	10196/2023 WP(C)/12567/2013	M/S.ANURADHA HATCHER-MP	SOHAN MISHRA
207	10197/2023 WP(C)/12567/2013	M/S.ANURADHA HATCHER-MP	
208	10198/2023 WP(C)/12567/2013	M/S.ANURADHA HATCHER-MP	
209	10199/2023 WP(C)/21409/2023	KAMAL KUMAR SARAUGI-MP	MANMAYA KUMAR DASH
210	10200/2023 WP(C)/18192/2023	KIRTIRAJ PANY-MP	
211	10201/2023 WP(C)/21410/2023	GOLAPI BARIHA @ GOLAPI BHOI-MP	ACHYUTANANDA PATTANAIK
212	10202/2023 WP(C)/13460/2020	MAA MANGALA WOMEN SHG-MP	SUKANTA KUMAR DALAI
213	10203/2023 WP(C)/21413/2023	Y.RAJANI-MP	AMITABH MISHRA
214	10204/2023 WP(C)/26672/2022	SHIBANGI SAHU-MP	
215	10205/2023	NARAYAN ROUT-MP	AMITABH MISHRA

216	WP(C)/21415/2023 10206/2023	SOUMYA RANJAN MALLICK-MP	PRAVASH CHANDRA JENA
217	WP(C)/21416/2023 10207/2023	ROURKELA WHOLESALE CONSUMER CO OPERATIVE STORES LTD.-MP	CHANDAN BARICARH-MP
218	WP(C)/21418/2023 10208/2023	M/S. BIBHUTI PRADHAN-MP	JIBAN JYOTI PRADHAN
219	WP(C)/21417/2023 10209/2023	ROURKELA WHOLESALE CONSUMER CO OPERATIVE STORES LTD.-MP	CHANDAN BARICARH-MP
220	WP(C)/21419/2023 10210/2023	ROURKELA WHOLESALE CONSUMER CO OPERATIVE STORES LTD.-MP	CHANDAN BARICARH-MP
221	WP(C)/21420/2023 10211/2023	BRAJAMOCHAN MAJHI-MP	ANJAN KUMAR BISWAL
222	WP(C)/21356/2023 10212/2023	M/S. ODYSSEY MOTORS PVT. LTD.-MP	JAYDEEP PAL
223	WP(C)/21422/2023 10213/2023	M/S. ODYSSEY MOTORS PVT. LTD.-MP	JAYDEEP PAL
	WP(C)/21422/2023		